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Title: Need to provide financial assistance to victims of 'endosulfan' in Kasargod district of Kerala.

**SHRI P. KARUNAKARAN (KASARGOD):** Sir, the continuous use of Endosulfan in some parts of the State of Kerala and Karnataka has caused a very serious effect on the human life as well as the environment. Due to strong struggle of the people, the decision taken by the Geneva Conference and also the Supreme Court, it is banned. But, at the same time, the after effect of the use of the Endosulfan has been continuing. The State Government has done a lot of things. The District Panchayat has done a lot of things. About 500 people have died and thousands of people are taking treatment at various hospitals. It is not possible for the State Government alone to take all the necessary steps. The State Government has requested for a special financial assistance of Rs. 475 crore. So, I would request the Central Government to take urgent steps to assist the State and also the poor people of this area.

**HON. DEPUTY SPEAKER:** Shri Rajeev Satav, Adv. Joice George, Shri P.K. Biju, Shri M.B. Rajesh, Shri Mullappally Ramchandran and Shri Sanjay Dhotre are permitted to associate with the issue raised by Shri P. Karunakaran.